

NOTICE

The Complaint making allegations against members of the District Judiciary in the States will not be entertained and no action will be taken thereon, unless it is accompanied by a duly sworn Affidavit and verifiable material to substantiate the allegations made therein. If the said requirements are not complied with, the complaint will be filed, lodged without taking any steps thereon.

Date : 7th April 2015

Sd/-

Registrar General